

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

B 26


PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 13.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No.302/7/HDB/2017
NAME OF THE COMPANY	VBC Industries Ltd
NAME OF THE PETITIONER(S)	IFCI Limited
NAME OF THE RESPONDENT(S)	VBC Industries Ltd
UNDER SECTION	Sec 7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.K. Sajith	Adv	9908011277	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Mr.V.K.Sajith, learned counsel for the Petitioner, None appears for the Respondent.

Ld.Counsel sought time for service of the notice on the Corporate Debtor and requested to provide one more opportunity. Post the case on 05.01.2018.



Member (Technical)



Member (Judicial)